

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHID ALAM KHAN): (a) Yes Sir.

(b) Government have taken due note of the contents of the communique.

Pak work on Atom Bomb with USA Support

*56. SHRIMATI SUSHILA ROHATGI: Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware that Pakistan is making atom bomb with U.S. support;

(b) whether the matter has been taken up with the U.S. Government;

(c) if so, at what level it was taken up; and

(d) what is the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHID ALAM KHAN): (a) Government have seen reports to this effect.

(h) and (c) The matter has been taken up with the US Government at different levels on several occasions.

(d) Over the years, the Government have been informing us that their nuclear proliferation concerns have been conveyed to the Government of Pakistan. However, some developments that point towards Pakistan's persistent pursuit of nuclear weapons capability, continue to cause us concern, and we have taken note of them.

Improvement in the functioning of the Public Service Commission in the States

•57. SHRI T. THANGABAALU: Will the PRIME MINISTER be Pleased to state:

(a) what are the details of the five point action plan for strengthen-

ing and improving the functioning of the Public Service Commissions in the States which has been suggested by the Prime Minister in his recent letter to the Chief Ministers; and

(b) whether Government have received any 'action taken reports' in this regard from the States?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PERSONNEL AND ADMINISTRATIVE REFORMS AND CULTURE (SHRI K. P. SINGH DEO): (a) A state-ment is enclosed.

(b) 'Action taken reports' have been received from some State Governments.

Statement

Apart from emphasising that it is axiomatic that only persons who come up to the high standards of integrity, impartiality and eminence in professional or public life should be appointed to the post of Chairman or Member of the State Public Service Commissions and that the composition of the State Commissions should be such as to command the confidence of all sections and communities, the following five special measures were also advised by the Prime Minister: —

(i) There should be sufficient delegation of financial and administrative powers somewhat along the lines of the Union Public Service Commission.

(ii) Methods of selections are still archaic -and time consuming. There is clearly a need for much greater recourse to modern aids. Wherever feasible, computerisation could be of great help.

(iii) The State Governments should assist in ensuring that the Commission is staffed at all levels by person of proven integrity. Special screening should be done with regard to those who have to work in the confidential branches.

(iv) The association of sufficient number of experts should be institutionalised in all selections. The State Governments should also take care to notify the right number of vacancies in advance and should scrupulously resist the temptation of asking for supplementary lists later.

(v) It would be valuable if the Commissions could evolve their own internal review of methods and techniques and also interact regularly with experts and consultants in related fields. There is always scope for creative innovation.

Forest Protection Force

*58. SHRIMATI OMEM MOYONG DEORI: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Arunaachal Pradesh Administration has sent a proposal to the Central Government for raising a Forest Protection Force by recruiting ex-servicemen; and

(b) if so, what are the details thereof and what action the Central Government have taken in this regard?

THE PRIME MINISTER (SHRI RAJIV GANDHI): (a) While certain earlier proposals have been under consideration, formal proposals submitted by the Chief Minister of Arunachal Pradesh are awaited. (b) Does not arise-

Preservation of monuments in Orissa

*59. SHRI JAGADISH JANI: Will the PRIME MINISTER be pleased to state:

(a) whether any proposal is under Government's consideration for implementation of a master plan for the proper preservation of Centrally protected monuments in Orissa-

(b) whether the master plan has been finalised;

(c) which are the names of the ancient monuments in Orissa which are proposed to be brought under the master plan for their proper preservation and maintenance etc-and

(d) what are the steps taken so far in the matter?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PERSONNEL AND ADMINISTRATIVE REFORMS AND CULTURE (SHRI K. P. SINGH DEO): (a) Yes, Sir.

(b) No, Sir.

(c) 1. Jagannath Temple, Puri.
2. Sun Temple, Konark.

(d) A new Archaeological Circle has been established at Bhubaneswar with effect from 1-4-1985 for a planned conservation and preservation of the protected monuments coming under that Circle. A master plan of Konark has been prepared by the Government of Orissa which is under examination by the Archaeological Survey of India. The master plan for, Puri is under preparation.

Illegal trading in Hides in Jammu and Kashmir State

*60. SHRI P. N. SUKUL: Will the PRIME MINISTER be pleased to state-

(a) whether Government are aware that illegal trading in hides is taking place openly in Jammu and Kashmir State; and

(b) if so, what remedial action Government propose to take in this regard?

THE PRIME MINISTER (SHRI RAJIV GANDHI): (a) and (b) In Jammu and Kashmir there are restrictions on trade in hides in the case of skins of wild animals which